

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**




C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2018**

Name of the Company Phoenix ARC Pvt. Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt. Ltd

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR ASHISH C. DOSHI	PCS	Applicant	
2.	SHARVIL MAJMUDDAR	ADVOCATE	RESPONDENT	
3.	SHASHVATA SHUKLA	ADVOCATE	RESPONDENT	

ORDER


PCS Mr. Ashish C Doshi is present for the Applicant. Advocate Mr. Sharvil Majmudar with Mr. Shashvata Shukla is present for the respondent.

The Ld. PCS appearing on behalf of the petitioner requested for some time as they want to file some documents by way of affidavit.

The prayer is allowed.

The petitioner has liberty to file documents with an advance copy to the other side before the date of hearing.

List the matter on 12.12.2018


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 2nd day of November, 2018.